

Demand for granting exemption from excise duty on industrial units being set up in tsunami-affected districts of Tamil Nadu

SHRIMATI S.G. INDIRA (Tamil Nadu): The State Government of Tamil Nadu had done everything possible to rehabilitate the tsunami-affected people in the State of Tamil Nadu. Tamil Nadu was the most affected State in the recent tsunami. Many measures had been taken by the Government of Tamil Nadu to accelerate reconstruction in the tsunami-hit Tiruvallur, Kancheepuram, Cuddalore, Nagapattinam, Tuticorin and Kanyakumari districts. However, it is the process of reconstruction of infrastructure and revitalisation of the economy of these districts which alone can ultimately bring real normalcy back to these areas. Many international organisations were providing assistance in this process. However, there is a need to give a big push to revitalising this economy of the tsunami-affected districts as demanded by the hon. Chief Minister of Tamil Nadu. The Government of Tamil Nadu had sought to issue a notification granting exemption from excise levies for ten years from the date of commercial production on all excisable goods manufactured by the industrial units established in the tsunami-affected districts within three years from the date of notification. Such exemption had been granted in the past in Kutch, Gujarat, Himachal Pradesh and Uttaranchal. The exemption would attract large-scale investment from corporate industrial houses to restore and improve infrastructure and establish industrial units in the tsunami-hit districts.

Therefore, I urge upon the Government to grant ten years' exemption from excise levies as demanded by the hon. Chief Minister for the units to be established in the tsunami-affected districts in Tamil Nadu.

SHRI S.P.M. SYED KHAN (Tamil Nadu): Sir, I associate myself with the hon. Member.

SHRI R. KAMARAJ (Tamil Nadu): Sir, I too associate myself with the hon. Member.

Demand for linking of Una-Nangal-Talwara Railway line with the Jammu-Srinagar Railway Line

श्री कृपाल परमार (हिमाचल प्रदेश): उपसभाध्यक्ष महोदय, मैं आपके माध्यम से सरकार के ध्यान में लाना चाहता हूँ कि हिमाचल प्रदेश में प्रथम एवं एकमात्र ब्रॉडगेज रेलवे लाइन